

Name of the Corporate Debtor:- Meeti Developers Private Limited

Date of commencement of CIRP :05.04.2024 List of creditors as on : 08.11.2024

Operational creditors (Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim received						Amount of any mutual dues that may be set-off	Amountt of claim under verification	Amount of Claim rejected	Remarks , if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of Voting share					
1	BMC		32,629,045.00	32,629,045		0	0	No	0	0	0	0	-	
2	Income Tax Department		131,709,035.00	131,709,035		0	0	No	0	0	0	0	-	
3	GST		415,222.00	415,222		0	0	No	0	0	0	0	-	
4	Income Tax - TDS		15,282,250.00	15,282,250		0	0	No	0	0	0	0	-	
5	BMC - Shorewala Sadan		521,739	-								521739	-	IA under Regulation 13 to be filed
	<b>Total</b>		<b>180,557,291.00</b>	<b>180,035,552.00</b>	-	-	-	-	-	-	-	<b>521,739</b>	-	-